

ITEM NO.109

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 209/2022

KAMAL SINGH

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

(IA NO. 53915/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA NO. 53916/2021 - EXEMPTION FROM FILING O.T.)

WITH

CRL.A. NO. 212/2022 (II)  
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 53864/2021  
FOR EXEMPTION FROM FILING O.T. ON IA 53865/2021  
IA NO. 53864/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA NO. 53865/2021 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 211/2022 (II)  
(FOR EXEMPTION FROM FILING O.T. ON IA 74054/2021  
IA NO. 74054/2021 - EXEMPTION FROM FILING O.T.)

CRL.A. NO. 210/2022 (II)  
(FOR EXEMPTION FROM FILING O.T. ON IA 54285/2021  
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 54286/2021  
IA NO. 54286/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA NO. 54285/2021 - EXEMPTION FROM FILING O.T.)

Date : 03-07-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANOJ MISRA  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH  
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Gagan Sanghi, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

Mr. Vivek Vidyarthi, Adv.  
Mr. Suvigya Vidyarthi, Adv.  
Mr. Sarvagya Vidyarthi, Adv.  
Mr. Nischay Choudhary, Adv.  
Ms. Apoorva Singh, Adv.

Mr. Sudhir Mendiratta, AOR

For Respondent(s) : Mr. Yasharth Kant, AOR  
Mr. Vikas Bansal, Adv.  
Ms. Sonal Kushwah, Adv.  
Mr. Suryaansh Kishan Razdan, Adv.

Mr. Ankit Goel, AOR  
Mr. Chandrakanta Sahoo, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel representing the respondent sought  
for an adjournment.

List after vacation.

(B. LAKSHMI MANIKYA VALLI)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)